

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/07/KOB/2024
SECTION	SEC 121 (b) & 123 (1) IBC
NAME OF PARTIES	STATE BANK OF INDIA V/S BINDYA SALEESH
PETITIONERS ADVOCATE/ PROFESSIONAL	INDIA LAW
RESPONDENTS ADVOCATE/ PROFESSIONAL	

10 April 2024

## ORDER

**CP(IBC)/07/KOB/2024**

None appears on behalf of the Personal Guarantor.

Learned Counsel, Mr. Vinod P V appears on behalf of the Petitioner through virtual mode and submits that the order dated 14.02.2024 has been challenged before the Hon'ble NCLAT, which is pending for adjudication. The said appeal is stated to be listed on 30.04.2024.

In that view of the matter, list this matter for further consideration on **22.05.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**